

Sixteenth Loksabha

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Title: Introduction of Criminal Law (Amendment) Bill, 2018.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): On behalf of Shri Rajnath Singh, I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, Indian Evidence Act, 1872, the Code of Criminal Procedure, 1973 and Protection of Children from Sexual Offences Act, 2012.

HON. SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Indian Penal Code, Indian Evidence Act, 1872, the Code of Criminal Procedure, 1973 and Protection of Children from Sexual Offences Act, 2012.”

*The motion was adopted.*

SHRI KIREN RIJIJU: I introduce the Bill.